

SUPREME COURT OF INDIA

F.6/2024-SC(RC)
New Delhi, dated March 21, 2024

VACANCY CIRCULAR

Sub: Inviting applications for ex-cadre post of Assistant Registrar (Computer) on deputation basis

Applications in the prescribed format are invited from eligible officers under Central Government/State Government/Universities/recognized Research Institutes or any High Court having the following qualifications and other eligibility conditions as on 01.03.2024 for selection for appointment to one ex-cadre post of Assistant Registrar (Computer) on deputation basis in Level 12 of the Pay Matrix with initial Basic Pay of Rs. 78800/- plus other allowances as admissible under the rules (approximate Gross Salary with HRA – Rs. 148586/- p.m.).

Essential qualification

Master's or Bachelor's degree in Computer Applications or B.E. in Computers or IT or B.Tech in Computers from a recognized University or equivalent.

Experience

Minimum 5 years' experience under the Central/State Govt./Universities/recognized Research Institutes or any High Court: Holding analogous posts on regular basis in the parent cadre/department.

Experience of working in Linux/Unix/Windows Administration with expertise in Web Server, DHCP, DNS Configuration.

Experience of working in client-server and web-based technologies, LAN/WAN Network Administration (CCNA, CCNP Certification preferred).

Experience in Development in C++, Java, Python, PHP, My SQL, database administration, Postgres SQL, Oracle, System Analysis, and Design. Knowledge of all the stage PLC for Software development and open source technology.

Age Requirement

The candidates should be below 56 years as on 01.03.2024

General Information

The candidates shall be called for appearing in an Interview for which no TA/DA will be payable to the candidates. The Registry may call the candidates for Computer Test before the Interview and those qualifying in the test will be called for Interview.

The candidates qualifying in Interview will be considered for appointment as per merit/order of recommendation.

The Registry reserves its right to modify, alter or change the method of selection at any point of time to suit its requirement. The period of deputation is, initially, fixed as one year.

The applications of Officers working in Central Government, State Governments, Universities, recognized Research Institutes, High Courts may be forwarded in prescribed proforma with their Bio-data and certified copies of ACRs/APARs for the last five years and vigilance clearance to Recruitment Cell, Supreme Court of India, Tilak Marg, New Delhi-110001 latest by 30.04.2024. Incomplete applications received without copies of certificates/documents in support of qualification and experience, ACRs/APARs and vigilance clearance will not be entertained. The applications received after due date or otherwise incomplete will also not be considered and will stand rejected.

Registrar (Human Resources)

10. Details of Experience (in chronological order)

S.No.	Name & address of the Employer	Post held	Period				Job description in brief	Pay Level
			From	To	Total			
					Years	Months		

11. Certified that the information furnished above is true to the best of my knowledge & belief. If at any stage, any information is found to be false or incorrect, my application will be liable to be rejected.

Place :

Signature of the candidate

Date :

Name of the candidate